GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3257

TO BE ANSWERED ON THE 29TH MARCH, 2023/ CHAITRA 8, 1945 (SAKA)

DEVELOPMENT OF HOUSING INFRASTRUCTURE IN J&K

3257 SHRI GULAM ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many Housing colonies have been established by Housing Department, JK Housing Board, Srinagar Development Authority, Jammu Development Authority for SCs, STs, OBCs, EWS, poor in J&K during last five years;
- (b) how many commercial sites have been developed for SCs, STs, OBCs, EWS, tribals and poor in J&K and allotted to them;
- (c) whether there is any proposal for setting up and allotting affordable housing units to tribals, SCs, STs, OBCs, EWS, poor in J&K; and
- (d) which were the housing colonies set up by J&K Government, year-wise, during last five years and how many housing units were allotted to Tribals, SC, ST, OBC, EWS, poor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): The Government of Jammu and Kashmir has reported that no housing colonies and commercial sites have been developed by the agencies of the Housing and Urban Development during the past more than two decades for any category prior to 2019.

However post 2019, Srinagar Development Authority (SDA) has developed Multi-storeyed Housing project at Bemina namely Shehjar Apartments comprising 140 flats spread across 5 residential blocks/towers and these apartments have been allotted to the general public through draw of lots and no provision of reservation for any category was kept in the allotment process.

SDA has also recently invited applications for allotment of plots in Srinagar Satellite Township in December 2022; under this 25% of plots are provisioned for various reserved categories including SC/ST @ 5%, Handicapped persons @ 2%, War Widows @ 1%/Recent Widows @ 2%.

Further post 2019, Jammu and Kashmir Housing, Affordable Housing, Slum Redevelopment and Rehabilitation and Township Policy 2020 has also been notified wherein Private Developers and Government Agencies including Development Authorities have to reserve a minimum of 20% of the dwelling units in all their housing schemes for EWS & LIG Housing. 976 flat accommodation under the EWS category at various stages of development are proposed:

- i. 208 one-room flats by JDA under Mera Bhi Ek Ghar Hoga at Lower
 Roop Nagar, Muthi, Jammu
- ii. 768 Flat accommodation by Housing Board for EWS under PMAY-U at Bhalwal, Jammu.
